

DIVISION BENCH
COURT - I

O-201

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/361(KB)2017
CONT.A. (IBC)/1(KB)2023,
IA(I.B.C)/1606(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ELECTROSTEEL STEEL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Sidhartha Sharma, Adv.] For the SBI
Mr. Rishav Dutt, Adv.]
Mr. Aman Katauka, Adv.]
Mr. Amandeep Singh, Adv.] For the Bank of Baroda
Mr. Rohit Anand Das, Adv.]
Mr. D.N. Sharma, Adv.] For Vedanta Ltd.
Mr. Aniket Agarwal, Adv.]
Ms. Narmata Basu, Adv.] For Special Officer in IA(I.B.C)/1606(KB)2022
Ms. Anushka Dhar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **04/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)